

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**M.A.No.      of 2017 (SZ) in  
Review Application No.      of 2017 in  
APPLICATION No. 141      of 2016 (SZ)**

Applicant(s)

The District Collector,  
Thiruvannamalai

Respondent(s)

1. The Secretary to Government of Tamil Nadu,  
Department of Environment and Forests, Fort St.  
George, Chennai-9.

2. The Secretary to Government, Government of  
Tamil Nadu, Public Works Department, Fort St.  
George, Chennai-9.

3. The Chairman, Tamil Nadu State Pollution Control  
Board, Guindy, Chennai- 600 032.

**Legal Practitioner for Applicant**

M/s.E.Manoharan

**Legal Practitioner for Respondents**

M/s.E.Manoharan for R1  
Mr.Abdul Saleem for R2  
M/s.H.Yasmeen Ali for R4  
M/s.V.K.Rema Smirithi & Sindhu Suresh for R5

Note of the Registry	Orders of the Tribunal
Item No.3	Date: 28 <sup>th</sup> November, 2017  Learned counsel appearing for the applicant seeks further adjournment.  List the matter on 12.12.2017.  <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p>